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Title: Need for a Comprehensive legislation to eradicate the menace of ragging.

SHRI MULLAPPALLY RAMACHANDRAN (VADAKARA): Thank you Deputy Speaker, Sir. I wish to draw the urgent attention of this august House to an important issue regarding the menace of ragging which has assumed alarming proportions in many of the higher educational institutions including professional colleges and universities.

We all know that ragging is a colonial legacy and this evil practice is still continuing unabated in many of our institutions. Last year alone, according to the Human Resource Development Ministry's Report, 390 cases of ragging, including death or maiming of students were reported in different colleges of the country. Ragging has become a bane and shame to the higher education sector in the country.

Sir, the Human Resource Development Ministry must come forward to bring about a comprehensive legislation to eradicate the menace of ragging by taking all stake-holders including academics and students community on board.